

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:4328
ANSWERED ON:02.05.2012
KUDANKULAM POWER PROJECT .
Kodikunnil Shri Suresh;Viswanathan Shri P.

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether his department has conducted any public hearing before commissioning of Kudankulam Nuclear Power Plant in Tamil Nadu and if so, the details thereof;
- (b) whether the Government has ensured migration of population in Tamil Nadu and Kerala as a result of setting up of Kudankulam Nuclear Plant;
- (c) if so, the details thereof and the steps taken/being taken by the Government to rehabilitate them and the financial assistance provided to land oustees in Tamil Nadu and Kerala States;
- (d) whether it is a fact that Nuclear Power Corporation of India Ltd. (NPCIL) has acquired the land forcibly and if so, the details thereof and the reasons therefor; and
- (e) the commitment made by Russian Government for the remaining six reactors enabling Tirunelveli as Energy Park?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY) :

- (a) As per the prevailing procedure laid down by the Ministry of Environment and Forests (MoEF), public hearing is held as a part of the process for obtaining Environmental Clearance of a nuclear power project before start of its construction. The environmental clearance by MoEF in respect of Kudankulam units 1&2 was accorded in 1989. At that time, there was no requirement of public hearing. The public hearing was introduced vide MoEF notification of 1997. As a part of the expansion programme of additional four units at the site, a comprehensive EIA report was made considering the cumulative impact of all the six units. This report was submitted to the MoEF and the Tamil Nadu State Pollution Control Board. A public hearing was conducted as a part of this process in 2007.
- (b) There was no displacement involved in setting up Kudankulam Nuclear Power Project (KKNPP). The question of migration of population does not arise.
- (c) Does not arise.
- (d) No, Sir. The land for setting up KKNPP was acquired in accordance with the prevailing laid down procedure and process.
- (e) At the Kudankulam site, four more reactors are proposed to be set up in technical cooperation with the Russian Federation. An Intergovernmental Agreement for setting up these additional units at Kudankulam has been entered into with the Russian Federation.